

F.No. 01(03)/Roster/CESTAT/2023-Part II
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 01.08.2023

ORDER NO. 138 of 2023

Hon'ble President is pleased to partially modify the roster order no. 103 of 2023 for **CESTAT, Kolkata** from **02.08.2023** to **04.08.2023** as follows:-

DATE	CORAM	WORKS ASSIGNED
From 02.08.2023 to 04.08.2023	Mr. Ashok Jindal, Hon'ble Member (Judicial) and Mr. K. Anpazhakan, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters
	Mr. R. Muralidhar, Hon'ble Member (Judicial)	Single Member Bench matters
	Mr. Rajeev Tandon, Hon'ble Member (Technical)	Chamber Work

Note:

1. In the event of leave/tour of Mr. Ashok Jindal, Hon'ble Member (Judicial), Mr. R. Muralidhar, Hon'ble Member (Judicial) will sit in the Division Bench.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" /"court proceedings".

By Order,


(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/ Hon'ble Members, CESTAT, Kolkata/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Kolkata /Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar